

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 42 of 2013**

**Dated : 8<sup>th</sup> August, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s Bharti Hexacom Ltd. .... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Anr. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Anand K Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Bipin Gupta for R-2  
Mr. R.K. Mehta &  
Mr. Antaryami Upadhyay for R-1**

**ORDER**

We have heard the learned counsel for the Commission for some time.

Post the matter for further hearing on **13.09.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/ut*